Declaration or Assets and Liabilities

Year-2020-21

I, SHAKTI KUMAR PRASAD son/daughter/wife of SRI RAJENDRA RAM aged 74 working as details of the dependents*:

A. Detail

(Assets Years, belonging to BIHAR LEGISLATIVE ASSEMBY, SECRETARIAT service and presently working as ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Depen dant-3
			Smt. Smita kumari	Aarya Kriti	Shraddha Gautam	
(i)	Cash	Rs. 12000/-	Rs. 25000/-	NIL	NIL -	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 3,00000/- S.B.I. Rs. 19000/- UBI, Rs.5,200/- Sectt.Co- Operative Bank	Rs. 2,85,000/- SBI Rs.7800/- CBI, Bank.	NIL	NIL	
(iii)	Bonds, Debentures and shares in Companies	Rs. 86,659/-ICICI-Pru Deposite(SIP)	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.1.C Policy No 513768673 . (Premium-3525/Year) Policy No518158199 (Premium-15,632/Year) Policy No828977280 (Premium-14,549/Year) Postal LI- SANTOSH(Premium- 685/Month) P.O-saving Rs.35328/-	L.I.C Policy No 528377739 (Premium-11,100/Year)	P.O- saving(Sukanya) Rs.23162/-	NIL	
(v)	Motor Vehicles (details of make, etc.)	Hero-Honda - NXG-Splendor BR-01AN-6083	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 70gm Silver-150gm	Gold- 110 gm Silver- 700gm	Gold- 25 gm Silver- 300gm	Gold- 15 gm Silver- 200gm	
(vii)	Other assets, such as values of claims / interests	Laptop ,TV,Mobile,etc	Furniture,TV,Mobile,etc	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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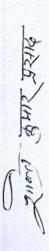
B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	Agrico		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parsa(Patna) khata No63, Plot No652 3.125 Decimal Beur(Patna) khata No20, Plot No483 2.6562 Decimal	NIL	8-20-1 3-08-1 1-1-1-1		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	10 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)		
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF.	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12/02/2021	
(a)	(i) Loans from Banks	SBI Main Branch(Karpoori Bhawan) Patna	10,13,748/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	



	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2020-21 AZNPP1837C		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL		
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax	The second secon		

c. Tersonal Detail			
GPF/CPF/PRAN No.	÷	PTS/BLA-1312	
Gender	:	\mathbf{M} (M/F)	
Date of Birth	:-	0 4 0 9 1 9 8 2 (DD/MM/YYYY)	
Class/Group	:-	B (A/B/C)	
Cadre	:-	BIHAR LEGISLATIVE ASSEMBY, SECRETARIA	
		(Full Name e.g. B.A.S Bihar Administrative Service,	
		B.S.S.:- Bihar Secretariat Service etc.)	

I hereby declare that the above details are true to the best of my knowledge and belief.

Samastipur

Signature Thorn July 12418

Name of Employee: Shakti Kumar Prasad

Place: PATNA Designation: Assistant

Date: 12/02/2021 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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Home District